

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>IA No. 239 of 2017 in DFR No. 638 of 2017</b> (IA No. 239/17- for Condonation of delay)	Uttar Bharat Hydro Power Pvt. Ltd. Vs. Uttrakhand Electricity Regulatory Commission & anr.	638/17 Dt. 20.02.17	15.03.17		<b>05.04.17</b>
2.	<b>83/17 &amp; IA Nos. 704 &amp; 705 of 2016</b> (IA No. 704/16-For exemption from filing certified copy of the impugned order & IA-705/16-For permission to file additional documents.  (Court fees paid)	U.P. Ceramics and Potteries Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	3665/17 Dt. 07.11.16	20.03.17		<b>05.04.17</b>
3.	<b>89/17 &amp; IA Nos. 230/17 &amp; 231/17</b> (IA No. 230/17- For exemption from filing certified copy of the impugned order & IA No. 231/17- for Stay )	Lanco Kondapalli Power Limited Vs. Kerala State Electricity Board Ltd. & Ors.	858/17 Dt. 10.03.17	23.03.17		<b>05.04.17</b>
4.	<b>90/17 &amp; IA No. 232/17</b> (IA-232/17-for Stay)	Bihar State Power Transmission Company Ltd. & Anr. Vs. M/s Shree Cement Ltd. & Anr.	759/17 Dt. 02.03.17	24.03.17		<b>06.04.17</b>
5.	<b>IA No. 237/17 in DFR No. 652/17</b> (IA-237/17-for Condonation of delay )	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Anr.	652/17 Dt. 21.02.17	24.03.17	<b>Bijender Singh for R/2</b>	<b>06.04.17</b>

**By Order**  
**Sd/**  
**Dy. Registrar**

**Dated: 28.03.2017**